

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:-

THE HONOURABLE MR. RAJA VIJAYA RAGHAVAN

SATURDAY, THE 4TH DAY OF APRIL, 2020/15TH CHAITHRA, 1942

B.A NO. 2037 OF 2020

(NDPS CRIME NO.5 OF 2020 OF EXCISE CIRCLE OFFICE, ALUVA, ERNAKULAM DISTRICT)

PETITIONER/ACCUSED

Yasin M.B, aged 26 years, S/o.Basha, Billoor Village,
Ponnappasanth, Virajpetta Taluk, Madikkeri District,
Coorg, Karnataka.

By Adv. Sri.THOMAS J. ANAKKALLUNKAL

RESPONDENTS/ STATE & COMPLAINANT

1. State of Kerala, represented by the Public Prosecutor,
High Court of Kerala, Ernakulam-682 031.
2. Circle Inspector, Excise Circle Office,
Ernakulam district.

By SPL. P.P. SRI. SUMAN CHAKRAVARTHY

This Bail Application having come up for admission on 04/04/2020, the Court on the same day passed the following:-

ORDER

Sri.Suman Chakravarthy, the learned Special Public Prosecutor submits that the applicant is involved in trafficking of Narcotic Drugs and vehemently opposes the prayer. The learned counsel seeks for an adjournment.

Post on 17.4.2020.

**RAJA VIJAYARAGHAVAN V.,
JUDGE**

krj